

- (ii) (a) Annual Report and Accounts of the Power Grid Corporation of India Limited (POWERGRID), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L. T. 1026/18/24]

**I. Notifications of the Ministry of Communications**

**II. Reports and Accounts (2023-24) of the ITI Limited, Bengaluru and TCIL, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay on the Table—

I. (a) A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Telecommunications), under Section 37 of the Telecom Regulatory Authority of India Act, 1997: -

- (1) No. RG-8/1/(9)/2021-B AND CS(1 AND 3)., dated the 8<sup>th</sup> July, 2024, publishing the Telecommunication (Broadcasting and Cable) Services Standards of Quality of Service and Consumer Protection (Addressable Systems) (Fourth Amendment) Regulations, 2024.
- (2) No. RG-8/1/(9)/2021-B AND CS(1 AND 3)., dated the 8<sup>th</sup> July, 2024, publishing the Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Sixth Amendment) Regulations, 2024.
- (3) No. RG-10/2/(1)/2023 [E-10742]., dated the 25<sup>th</sup> July, 2024, publishing the Registration of Consumer Organisations (Amendment) Regulations, 2024.
- (4) No. RG-17/(3)/2022-QoS., dated the 5<sup>th</sup> August, 2024, publishing the Standards of Quality of Service of Access (Wireline and Wireless) and Broadband (Wireline and Wireless) Service Regulations, 2024.
- (5) No. RG-8/1/(9)/2021-B AND CS(1 AND 3)., dated the 14<sup>th</sup> August, 2024, publishing a Corrigendum to the Notification No. RG-8/1/(9)/2021-B AND CS(1 AND 3), dated the 8<sup>th</sup> July, 2024.
- (6) No. C-2/3/(2)/2021-QoS., dated the 28<sup>th</sup> October, 2024, publishing the Rating of Properties for Digital Connectivity Regulations, 2024.

[Placed in Library. For (1) to (6), see No. L. T. 1010/18/24]

(b) A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Telecommunications), under sub-section (3) of Section 56 of the Telecommunications Act, 2023:-

- (1) G.S.R. 530(E).., dated the 30<sup>th</sup> August, 2024, publishing the Telecommunications (Administration of Digital *Bharat Nidhi*) Rules, 2024.
- (2) G.S.R. 576(E).., dated the 17<sup>th</sup> September, 2024, publishing the Telecommunications (Right of Way) Rules, 2024.
- (3) G.S.R. 674(E).., dated the 30<sup>th</sup> October, 2024, publishing the Telecommunications (Commercial Radio Operator Certificate of Proficiency to Operate Global Maritime Distress and Safety System) Rules, 2024.
- (4) G.S.R. 675(E).., dated the 30<sup>th</sup> October, 2024, publishing the Telecommunications (Amateur Services) Rules, 2024.

[Placed in Library. For (1) to (4), see No. L. T. 1011/18/24]

(c) A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications) Notification No. S.O. 3948(E).., dated the 14<sup>th</sup> September, 2024, publishing the Telecommunications (Removal of Difficulties) Order, 2024, under sub-section (2) of Section 58 of the Telecommunications Act, 2023.

[Placed in Library. See No. L. T. 1012/18/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Seventy-fourth Annual Report and Accounts of the ITI Limited, Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Performance Review of the above Company, for the year 2023-24.

[Placed in Library. See No. L. T. 1009/18/24]

- (ii) (a) Annual Report and Accounts of the Telecommunications Consultants India Limited (TCIL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Performance Review of the above Company, for the year 2023-24.

[Placed in Library. See No. L. T. 1311/18/24]